

Water logging problem in Delhi

†930. SHRI ISHWARLAL SHANKARLAL JAIN: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government has taken note of the problem of water logging at several places in the unauthorized colonies and different areas of Delhi during rainy seasons;

(b) whether the drainage system of various parts of Delhi including adjoining areas are in a pathetic condition;

(c) whether Government is taking any steps for the upkeep/repair of these drainage systems and for new drainage system; and

(d) whether Delhi's drainage system has been included in the master plan 2021; if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSI): (a) to (c) Delhi Development Authority and other local bodies in Delhi *viz.* New Delhi Municipal Corporation and North, South, East Delhi Corporations take necessary steps for upkeep/repair/de-silting of drainage system in their respective areas.

(d) Drainage is a part of Master Plan Delhi 2021 (MPD-2021) *i.e.* under Physical Infrastructure Chapter at Para 14.4.

PAPERS LAID ON THE TABLE

श्री अश्वरलाल शंकरलाल जैन: क्या शहरी विकास विभाग के मंत्री को पता है कि दिल्ली के अनेक स्थानों पर वर्षा के समय जलlogging का प्रश्न उत्पन्न होता है। क्या सरकार ने इस समस्या का ध्यान रखा है और इसे दूर करने के लिए कोई कदम उठाए हैं? ... (अन्य प्रश्न)...

श्री मंत्री: (अ) से (क) दिल्ली विकास प्राधिकरण और अन्य स्थानीय निकायों में दिल्ली में जलlogging के लिए आवश्यक कदम उठाए जा रहे हैं। ... (अन्य प्रश्न)...

MR. DEPUTY CHAIRMAN: Now, Papers to be laid on the Table.

- I. **Notifications of the Ministry of Shipping.**
- II. **Reports and Accounts (2012-13) of various Port Trusts and related papers.**
- III. **Reports and Accounts (2012-13) of various Shipping Corporations and related papers.**

†Original notice of the question was received in Hindi.